

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2130  
ANSWERED ON:18.12.2013  
UNIFORM ADMISSION POLICY  
Baite Shri Thangso

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether there is a uniform admission policy of the Government schools in respect of students upto Class X and the same has been extended to private schools;
- (b) if so, the reasons therefor;
- (c) whether there is any exemption of some schools/classes under the common admission policy; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) to (d) The majority of Government schools are regulated by the State / UT Governments and allow admission to all children for elementary schools, under the Right to Education Act 2009, Section 12(1) (c). This provides for 25% seats at the entry level of admissions in private unaided schools to be reserved for children from the disadvantaged groups of society and economically weaker sections. In the Jawahar Navodaya Vidyalayas, residential schools, rural meritorious children are given priority whereas in the Kasturba Gandhi Balika Vidyalayas which are residential, upper primary schools for girls in educationally backward blocks, 75% entrants are from SC, ST, OBC or minority communities and the balance seats are for girls from BPL families. The Kendriya Vidyalayas give priority to the category of children of Central Govt. employees.